## IN THE NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH NEW DELHI

CP No. 138(ND)/2017

SECTION: UNDER SECTION	252 OF THE COMPA	NIES ACT, 2013
IN THE MATTER OF:		
M/s Gagandeep Singh Bhatia	a & Anr.	Petitioner
	<b>1</b> //=:	
RoC	V/s	Respondent
		Order delivered on 23.08.2017
Coram:		
R.VARADHARAJAN Hon'ble Member (Judicial)		
For the Petitioner	: *	
For the Respondent	: m	
		- <u>2</u> <u>2</u> <u>2</u>

Mr. Manish Raj, Company Prosecutor for ROC/RD(NR), Delhi

## ORDER

None appears for the Petitioner. Ld. Representative for Respondent is present. One final opportunity is given for the appearance of the Petitioner failing which the Petition will be dismissed for non-prosecution.

Post the matter on 28.8.2017.

(R.VARADHARAJAN) MEMBER (JUDICIAL)

U.D.Mehta 23.8.2017